

POST OFFER REPORT**Post Offer Report pursuant to and in accordance with Regulation 27(7) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011**

In respect of open offer (“Offer”) for the acquisition of up to 5,13,49,673 equity shares of KPIT Technologies Limited (“Target Company”) from the public shareholders of Target Company by Acquirers (as defined below), along with PACs (as defined below) in their capacity as the persons acting in concert with the Acquirers.

Capitalized terms used herein but not specifically defined shall have the same meaning ascribed to such terms in the letter of offer dated April 4, 2018 in relation to the Offer.

Report on status of release of Escrow Account

This is in continuation to the post offer report filed with SEBI vide letter dated May 21, 2018. This report provides details of release of escrow account which was created to secure performance obligations of the Acquirers.

A. Details of escrow arrangements

1. Details of creation of Escrow account, as under

	Date(s) of creation	Amount Deposited (Rs. Lakhs)	Form of escrow account (Cash or Bank guarantee (BG) or Securities)
Escrow account	Jan 29, 2018	1,68,50.36	Cash

2. For such part of escrow account, which is in the form of cash, give following details:

- a. Name of the Scheduled Commercial Bank where cash is deposited – Kotak Mahindra Bank Limited

Kotak Mahindra Capital Company Limited

CIN U67120MH1995PLC134050

Registered Office:

27BKC

C - 27, “G” Block

Bandra Kurla Complex

Bandra (East), Mumbai - 400 051, India.

T +91 22 43360000

F +91 22 67132445

www.investmentbank.kotak.com

- b. Indicate when, how and for what purpose the amount deposited in escrow account was released, as under

Release of escrow account		
Purpose	Date	Amount (Rs Lakhs)
Transfer to Special Escrow Account, if any	May 4, 2018	4.41
Amount released to Acquirer		
<ul style="list-style-type: none"> • Upon expiry of thirty days from the completion of payment of consideration • Upon withdrawal of offer • Any other purpose (to be clearly specified)* • Other entities on forfeiture 	<p>June 4, 2018</p> <p>Not Applicable</p> <p>Not Applicable</p> <p>Not Applicable</p>	<p>16,845.95</p> <p>Not Applicable</p> <p>Not Applicable</p> <p>Not Applicable</p>

*Apart from closure

B. Other relevant information, if any

None

For **Kotak Mahindra Capital Company Limited**



Name: Anup Poddar

Designation: Senior Vice President

Phone no: +91 22 4336 0138

Email: anup.poddar@kotak.com

Date: June 5, 2018

Place: Mumbai